

SHRI CHITTA BASU: Paucity of medicines?

PROF. D. P. CHATTOPADHYAYA: ... we could not do. But our efforts are directed to that end.

Thirdly, Sir, about the question raised by some hon. Members and Shri Rajnarain regarding the needs of allopathic doctors and others, it is very pertinent and I think due consideration will be given to that.

PAPERS LAID ON THE TABLE

BUDGET ESTIMATES OF THE DAMODAR VALLEY CORPORATION FOR THE YEAR 1971-72

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER/सिंचाई तथा विद्युत मंत्रालय में उप मंत्री (SHRI BAIJNATH KUREEL): Sir, I beg to lay on the Table, under sub-section (3) of section 44 of the Damodar Valley Corporation Act, 1948, a copy (in English and Hindi) of the Budget Estimates of the Damodar Valley Corporation for the year 1971-72. [Placed in Library. See No. LT-337/71.]

APPROPRIATION ACCOUNTS (1969-70) OF DEFENCE SERVICES AND AUDITOR GENERAL'S REPORT THEREON

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE/वित्त मंत्रालय में उप मंत्री (SHRIMATI SUSHILA ROHATGI): Sir, I beg to lay on the Table a copy each of the following papers, under clause (1) of article 151 of the Constitution:—

(i) Appropriation Accounts of the Defence Services for the year 1969-70 and Commercial Appendix thereto. [Placed in Library. See No. LT-332/71.]

(ii) Report of the Comptroller and Auditor-General of India on the Appropriation Accounts of the Central Government (Defence Services) for the year 1969-70 [Placed in Library. See No. LT-328/71]

APPROPRIATION ACCOUNTS (1969-70) OF POSTS AND TELEGRAPHS AND COMPTROLLER AND AUDITOR GENERAL'S REPORT THEREON

SHRIMATI SUSHILA ROHATGI: Sir, I also beg to lay on the Table a copy each of the following papers :

(i) Appropriation Accounts (Posts & Telegraphs) for the year 1969-70 (in English and Hindi). [Placed in Library. See No. LT-331/71.]

(ii) Report of the Comptroller and Auditor-General of India on the Appropriation Accounts of the Central Government (Posts & Telegraphs) for the year 1969-70 (in English and Hindi). [Placed in Library. See No. LT-327/71.]

REPORT OF THE COMPTROLLER AND AUDITOR-GENERAL OF INDIA ON CENTRAL GOVERNMENT (CIVIL) REVENUE RECEIPTS FOR THE YEAR 1969-70

SHRIMATI SUSHILA ROHATGI: Sir, I also beg to lay on the Table a copy of Report of the Comptroller and Auditor-General of India on Central Government (Civil) Revenue Receipts for year 1969-70 [Placed in Library. See No. LT-329/71.]

APPROPRIATION ACCOUNTS (1969-70) OF RAILWAYS AND RELATED PAPERS

SHRIMATI SUSHILA ROHATGI: Sir, I also beg to lay on the Table a copy each of the following papers (in Hindi):—

(i) Appropriation Accounts of Railways in India for the year 1969-70 (Parts I & II). [Placed in Library. See No. LT-333/71]

(ii) Block Accounts (including capital statements comprising the Loan Accounts), Balance Sheets and Profit and Loss Accounts of Indian Government Railways for the year 1969-70. [Placed in Library. See No. LT-334/71.]

(iii) Report of the Comptroller and Auditor-General of India on the Appropriation Accounts of Central Government (Railways) for the year 1969-70. [Placed in Library. See No. LT-330/71]

Re Talks on Telengana

MR. DEPUTY CHAIRMAN: Yes, Mr. Akbar Ali Khan?

SHRI AKBAR ALI KHAN (Andhra Pradesh): Sir, through you I wish to draw the attention of the Prime Minister and the Government regarding the talks about Telengana. I want to convey to them, Sir, that there is a great anxiety and we pray and hope that an early decision in this matter will be taken as Dr. Chenna Reddy is here and Shri Brahmananda Reddy may be invited. But I think